

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Original Application No.171 of 2024 (SZ)

In the Matter of:-

N. Malayanathan

....Petitioner

Vs

Puducherry Coastal Zone Managemen Authority and Ors .... Respondents

PART-1

Status report on draft Coastal Zone Management Plan (CZMP) maps for Puduchery and Karaikal regionas as per Coastal Regulation Zone Notification 2019.

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*Mr. Ramaswamy*

Through

Mr. Ramaswamy Meyyappan  
Government Advocate  
Council for Respondent No. 1-3 )  
Government of Puducherry  
Madras High Court Campus  
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BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI

Original Application No.171 of 2024 (SZ)

**In re: Coastal Zone Management Plan (CZMP)**

**AFFIDAVIT ON BEHALF OF OTHER RESPONDENTS IN THE MATTER OF PREPARATION OF COASTAL ZONE MANAGEMENT PLANT FOR THE U.T OF PUDUCHERRY.**

1. I **MOHAMAD ISMAIL S/O S. ABDUL WAHID**, Aged 57 years working as Director of Fisheries and Fishermen Welfare, in the Department of Fisheries and Fishermen Welfare, Government of Puducherry situated at Fishing Harbour Premises, Thengaithittu, Puducherry 605 004 do hereby solemnly affirm and sincerely state as follows based on the official records that is placed before me:

2. I respectfully submitted the present affidavit is being filed in compliance to the original application no. 171 of 2024 that in order to prepare draft Coastal Zone Management Plan for the U.T of Puducherry this Department has provided the following data:

Sl.No.	Details of data provided	Letter dated.
1	Details of Villages, Infrastructure, Proposed projects in the CRZ area, Infrastructures available in all the villages etc	Dt.11.03.2022
2	Village maps of Pondicherry(6) and Karaikal (7) in KLM format	Dt.08.09.2023
3.	Village maps of Pondicherry(6) and Karaikal (4) in KLM format	Dt.26.10.2023
4.	Village maps of Pondicherry(2) in KLM format	Dt.04.12.2023
5.	Village maps of Pondicherry(2) in KLM format	Dt.11.12.2023
6.		

3. In addition to the above I respectfully submit that the Science, Technology and Environment, has directed this department to furnish the data on **fishing zones in the water bodies and the fish breeding areas** in the U.T of Puducherry along with the data on Artificial Reef Modules.

  
DEONENT  
(A.MOHAMAD ISMAIL)  
DIRECTOR OF FISHERIES

4. I respectfully submit that the data of Fishing Zones in the water bodies and the Fish breeding areas in the U.T of Puducherry is not available with this Department. Hence, the Secretary for Science, Technology and Environment has suggested to get the data either for Fishery Survey of India(FSI) or Central Marine Fisheries Research Institute (CMFRI). Accordingly, this Department has addressed necessary letters to CMFI, Chennai, and Fishery Survey of India, Chennai to furnish the data in KLM format. In response, the Fishery Survey of India (FSI) vide their letter No.F42-447/2022/Fy/ma dt.16.07.2024 has indicated that **"FISH BREEDING IS SPORADIC ALL ALONG THE COAST OF BAY OF BENGAL"** and regarding the fishing grounds and resources the FSI directed to refer their atlas **"Treasurers of the Deep: An atlas of India's Demersal Fishery Resources and Fishing Grounds"**. Accordingly on perusal of their atlas it is noticed that there is no specific area demarcated for the U.T of Puducherry as for as Fishing Zones are concerned. Therefore, the demarcation of Fish Breeding grounds and Fishing zones exclusively for U.T of Puducherry is not specific.

  
DEPONENT  
(A.MOHAMAD ISMAIL)  
DIRECTOR OF FISHERIES

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*Mr. Ramaswamy*

**Through**

Mr. Ramaswamy Meyyappan  
Government Advocate  
Council for Respondent No. 1-3 )  
Government of Puducherry  
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## VERIFICATION

Verified at Puducherry on 09.08.2024 that the contents of the above affidavit are true and correct to the best of my knowledge and information as derived from the official records and nothing material has been concealed there from.



DEPONENT  
**(A. MOHAMAD ISMAIL)**  
**DIRECTOR OF FISHERIES**

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**Through**

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Puducherry Coastal Zone Managemen  
Authority and Ors

.... Respondents

**AFFIDAVIT ON BEHALF OF  
RESPONDENT 1  
(ADOPTED BY RESPONDENT 2&3)**

Mr. Ramaswamy Meyyappan  
MS1876/2016  
Government Advocate of Puducherry  
Madras High Court Campus  
COOUNSEL FOR RESPONDENTS 1-3  
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